

[Sh. R. K. Dhawan] gets scuttled. Can the Government five any instance where such a Sling has happened in the past ? Has Mr. Ajeya Singh, who has asked under various provisions of the FERA to submit the information to the Enforcement Directorate, submitted the same so far or not and if not, what action is being taken or contemplated against him? If an ordinary citizen does not reply, they immediately go to the court. Here is the Prime Minister's son, who has asked in writing and he promised in writing that he will furnish the information, and till today he has not furnished the information. Why didn't he submit the information ? So all this has been done to politically denigrate me, to assassinate my character and I will withstand it because I am innocent and I will prove. (Interruptions).

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh)\*\*

THE DEPUTY CHAIRMAN: It will not go on record. When I have not permitted you.. (Interruption)

SHRISUBRAMANIAN SWAMY:

THE DEPUTY CHAIRMAN: Doesn't matter. You might say anything but it is not going on record. I have not permitted you. I am not permitting any association. So take your seat respectfully. Without my permission, it will not go on record.

Need to bring uniformity in power supply to urban and rural areas

श्री शिवप्रसाद चन्पुरिया (मध्य प्रदेश):  
उपसभापति महोदया, मध्य प्रदेश में विद्युत की कमी के सम्बन्ध में निवेदन करना चाहता हूँ कि मध्य प्रदेश के ग्रामीण क्षेत्र में तीन-तीन, चार-चार दिन तक विद्युत नहीं आती जिससे किसान अपनी

\* P. 263 recorded.

फसल के लिए सिंचाई नहीं कर सकते। विद्युत की वजह से पेयजल की पूर्ति नहीं हो पाती। लोगों को पीने का पानी नहीं मिल पाता और छात्रों की शिक्षा में भी बाधा पड़ती है और कृषि उत्पादन में भी बहुत बड़ी बाधा उत्पन्न होती है। मैं शासन का ध्यान इस महत्ति आवश्यकता की ओर आकर्षित करता हूँ कि विद्युत पूर्ति मध्य प्रदेश में सुनियोजित ढंग से की जाए और ग्रामीण तथा शहरी क्षेत्रों में कोई सतर्कता न किया जाए।

SHRI AJIT P. K. JOGI

(Madhya Pradesh): Madam, I am associating myself with what he said.

THE DEPUTY CHAIRMAN: Yes. But do not make any speech.

Rise in Smuggling Activities in Goa

SHRI JOHN F. FERNANDES

(Goa): Madam, of late, the sea-coast along Goa has become a smugglers' paradise. Smugglers' rcsels, right from Daman to Karwar, are heading towards Goa.

This year, on January 30, the Goa police seized smuggled silver worth Rs. 1. 78 crores. Again, on February 12, the Customs seized silver worth Rs. 1. 65 crores. In both the cases, the seized silver was only part of the smuggled booty.

During the month of March, I had requested the Finance Minister, through this august House, to provide some speed-boats to the Goa Customs., I was informed by the hon. Minister that the Goa Customs are in possession of speed-boats. But subsequently, my enquiries revealed that the only speed-boat which was in the possession of the Goa Customs was taken over by the Bombay Customs. Subsequently, Madam, on April 19., the local fisherman, with the help of police, seized more silver worth Rs. 2. 27 crores. That vessel had sailed from Sharnah to Daman and finding both Daman and Bombay hot spots owing to surveillance, had landed in Goa.